Tour programme of Shri. Mahesh Kumar Singla, Spl. Rapporteur, NHRC

| Date/Time | Mode of Travel | Details of work proposed to be undertaken /authority to meet |
|-----------|----------------|---|
| 19.2.2024 | By own car | To leave HQ for Delhi to conduct enquiry into NHRC Case No.2745/30/1/2023-Law Division |
| 20.2.2024 | By own car | To meet the complainant & others for taking statements. (NHRC Case No.2745/30/1/2023-Law Division) |
| 21.2.2024 | By own car | To meet the retired Judge who is in-charge & others for taking statements – (NHRC Case No.2745/30/1/2023-Law Division) |
| 22.2.2024 | By own car | To visit the Andh Vidyalaya at Punchkuyia. Physical inspection - (NHRC Case No.2745/30/1/2023-Law Division) |
| 23.2.2024 | By own car | To meet concerned government official and take statements, including Deputy Director of Education, Zone-26, Delhi who submitted the report to NHRC. |
| 24.2.2024 | | Return to HQ |

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